

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	Shivek Trehan Pranay Mohan Govil
2.	Comp. App. (AT) No. 91 of 2021	Kadam Developers Private Limited Through Its Board of Directors Vs. Creative Souls Technology India Limited, Through Its Directors (Group Company of M3M India Private Limited) & Ors.	Gauri Rishi	Sidhartha Das Saurabh Kalia Kausar Hussain-R1 Srishti Juneja-R3 & R4

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-sd/-
Registrar**